## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 274 /(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. Nowrossee Wadia & Sons Ltd.

SECTION OF THE COMPANIES ACT: 230 -232 OF THE Companies Act 1956/2013/I & BP Code 2016.

S. No.

DESIGNATION

SIGNATURE

(Additional Debastoce Advocate Board) Dey H. Desai & Dicoansi

Common Order

CSP 273/230-232/NCLT/MB//MAH/2017

CSP 274/230-232/NCLT/MB//MAH/2017

CSP 275/230-232/NCLT/MB//MAH/2017

Petitioner is absent. List this matter on 20.4.2017 for hearing.

Sd/-

V. NALLASENAPATHY

Member (Technical)

**B.S.V. PRAKASH KUMAR** 

Member (Judicial)